

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the Tamil Nadu on 9th May, 2022 is published together with Statement of Objects and Reasons for general information:-

L.A Bill No. 35 of 2022

A Bill further to amend the Tamil Nadu Water Supply and Drainage Board Act, 1970.

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-third Year of the Republic of India as follows:—

1. (1) This Act may be called the Tamil Nadu Water Supply and Drainage Board (Amendment) Act, 2022. Short title and commencement.

(2) It shall come into force at once.

Tamil Nadu Act
4 of 1971.

2. In section 4 of the Tamil Nadu Water Supply and Drainage Board Act, 1970, in sub-section (1), in clause (c), for items (iv) and (v), the following items shall be substituted, namely:— Amendment of section 4.

“(iv) Rural Development;

(v) Water Resources;”.

STATEMENT OF OBJECTS AND REASONS.

The Government have separated the Water Resources Wing from the Public Works Department and formed a new Department, namely, Water Resources Department by amending the Tamil Nadu Business Rules, 1978, with effect from the 7th June 2021 *vide* G.O.(Ms) No.13, Public Department, dated 5.1.2022. As the Tamil Nadu Water Supply and Drainage Board is dealing with Combined Water Supply Schemes and Under Ground Sewerage Schemes, it has to co-ordinate with Water Resources Department, for obtaining approvals from Water Utilization Committee and No Objection Certificates for its projects. It has, therefore, been considered that a Director from Water Resources Department may be included in the Board of Directors of the Tamil Nadu Water Supply and Drainage Board in the place of a Director from Public Works Department. The Government have, therefore, decided to amend the Tamil Nadu Water Supply and Drainage Board Act, 1970 (Tamil Nadu Act 4 of 1971) suitably, for the said purpose.

2. The Bill seeks to give effect to the above decision.

K.N. NEHRU,
Minister for Municipal Administration.

Secretariat,
Chennai-600 009,
9th May 2022.

K. SRINIVASAN,
Secretary.